



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
29	WA/258/2022 PART-HEARD, FIXED, BY SLIP	N.C. DAS ALLED INFRA (JV) Versus THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, RAILWAY SC, FOREST
	WITH			
30	WA/259/2022	N. C. DAS AND CO Versus THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI ASSTT.S.G.I. SC, FOREST
	WITH			
31	WA/262/2022	NCDC- GPT (JV), Versus THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, NF RLY SC, FOREST
32	WP(C)/4233/2022 FIXED	BINUD SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
33	WA/26/2023 FIXED, WITH CAVT. NO. 1343/2022	THE FOOD CORPORATION OF INDIA AND 2 ORS. Versus M/S G.B. CHOWDHURY HOLDINGS PVT. LTD. E	MR B K SINGH MR D AKRAM	MR. N DEKA MR. M GOGOI MS E CHOUDHURY MR A R BAROOAH
HEARING				
34	WP(C)/5189/2017 FIXED	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL Versus THE UNION OF INDIA and 11 ORS.	MR.A K PURKAYASTHA MR.R C PAUL	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
	WITH			
	I.A.(Civil)/2286/2022 in WP(C)/5189/2017	CHAMPA MALAKAR Versus THE UNION OF INDIA and 12 ORS.	MR. P MAHANTA MR. N K MURRY MR. R B GOHAIN MS. O KITS MS P TOKBIPI	MR. R C PAUL

35 WITH
WP(C)/3400/2017
CAVT. NO. 288/2017

UNION OF INDIA and 9 ORS.
Versus
SMT. SIPPO KHAN @ SIPPO MALAKAR
and 2 ORS.

MSB DEVI
MR.D K DEYRly.Adv.
MS.C DAS

MR.A K BORA(R-1)
MR.R C PAULR-2
MR H K J AHMED (r-1)
MS. B DAS (r-1)
MR. P MAHANTA
MS.K GOGOI(R-1)
MR.A SHAKIL(R-2)
MR. R B GOHAIN
FOR CAVEATOR
MR.D SINGH

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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15)	MS B DUTTA	06-02-2023	To	09-02-2023
16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
21)	MS. R D MOZUMDAR	07-02-2023	To	13-02-2023
22)	MR. K K PARASAR	09-02-2023	To	14-02-2023
23)	MD M S ALI	07-02-2023	To	10-03-2023
24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023
27)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/687/2023 B/O	GITABALI SINGHA AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	DY.S.G.I.
52	WP(C)/691/2023 B/O	MAMONI BARO AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	DY.S.G.I.
53	WP(C)/700/2023 B/O	BISHWADEV MAHANTA AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FINANCE

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27)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/4210/2022 FIXED	NABUL ISLAM Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
ORDERS				
51	WP(C)/4156/2021 B/O	KAKUMONI HAZARIKA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/02/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
49	I.A.(Civil)/306/2023 B/O in WP(C)/1567/2022	BIDUR BORGAYARI Versus BIKASH CH. PANGGING AND 27 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	GA, ASSAM MR D K DAS SC, WPT AND BC
	WITH WP(C)/1567/2022	BIKASH CH. PANGGING Versus THE STATE OF ASSAM AND 26 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY (R-27) GA, ASSAM MR. I ALAM (R-27) MS. N MAHANTA (R-27) N GAUTAM (R-27) SC, WPT AND BC MS. R R BORAH (R-27) MR. T U SK. (R-27) SC, PWD
	WITH I.A.(Civil)/308/2023 in WP(C)/1567/2022	BIDUR BORGAYARI Versus BIKASH CH. PANGGING AND 27 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	GA, ASSAM MR D K DAS SC, WPT AND BC
	WITH I.A.(Civil)/309/2023 in WP(C)/1567/2022	HEMANTA DEWRI BHARALI Versus BIKASH CH. PANGGING AND 27 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	GA, ASSAM MR D K DAS SC, WPT AND BC
	WITH I.A.(Civil)/310/2023 in WP(C)/1567/2022	HEMANTA DEWRI BHARALI Versus BIKASH CH. PANGGING AND 27 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA MR. H G HAZARIKA	GA, ASSAM MR D K DEKA SC, WPT AND BC
	WITH I.A.(Civil)/3094/2021 in WP(C)/3094/2021	BIKASH CH PANGGING Versus THE STATE OF ASSAM AND 21 ORS	MR. D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK SC, WPT AND BC SC, PWD

51	WITH WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. S SARMA (R-9,12,15,23,25,30 TO 34) MR. R HAZARIKA (R-9,12,15,23,25,30 TO 34) MR. R DHAR MR P NAYAK MR. C CHAKRAVARTY (R-9,12,15,23,25,30 TO 34) MR R SINGH SC, WPT AND BC SC, PWD
	WITH I.A.(Civil)/1511/2021 in WP(C)/3095/2021	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 35 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR. R DHAR MR P NAYAK MR R SINGH SC, WPT AND BC SC, PWD
52	WITH WP(C)/3096/2021	BIDUR BORGAYAR Versus THE STATE OF ASSAM AND 22 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC,WPT&BC, R-6) MR P NAYAK (SC, PWD)
53	WITH WP(C)/3097/2021	BHARAT CH DAS Versus THE STATE OF ASSAM AND 21 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MR H BETALA MR C KUMAR	GA, ASSAM MR R DHAR (SC, WPT&BC, R-6) MR P NAYAK (SC, PWD)
54	WITH WP(C)/1309/2022	PRANAB KUMAR RABHA Versus THE STATE OF ASSAM AND 32 ORS.	MR D K DAS MR H BETALA MR C KUMAR	SC, PWD ROAD GA, ASSAM SC, WPT AND BC

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 8

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-II), ALONG
WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AGAIN AFTER
RISING OF DIVISION BENCH COMPRISING OF
HONOURABLE MR. JUSTICE A.M.BUJOR BARUA
AND HONOURABLE MR. JUSTICE S. SAIKIA
IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

32	PIL(Suo Moto)/3/2020 FIXED	X X X X Versus IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
33	WITH PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	WITH I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	WITH I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST

	WITH I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	WITH I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. Versus UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
34	WITH PIL/30/2020	VIKRAM RAJKHOWA AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
35	WITH PIL/36/2020	BASANTA DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
36	WITH PIL/45/2020	BIBEK DAS AND ANR Versus THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
37	WITH PIL/39/2022	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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27)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Wednesday,8th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.APP.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
54	Bail Appln./2797/2022 WITH LCR, B/O	RAMIZ SHEIKH @ RAMIS SK Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
55	Bail Appln./3535/2022 B/O	MD KARIM ALI Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
56	Bail Appln./335/2023 WITH LCR, B/O	KORIPUDDIN SK Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	SPL PP WILDLIFE FOREST ASSAM
<u>MOTION (BA)</u>				
57	Bail Appln./444/2023 B/O	MEHTAB HUSSAIN @ TAGOR Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR K THAKUR MR D MEDHI MR J DAS B ALI SK MR R SONOWAL	PP, ASSAM
58	Bail Appln./449/2023 B/O	BOLORAM SAHU Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
59	Bail Appln./450/2023 B/O	MANTU RAHMAN Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
<u>MOTION</u>				
60	AB/378/2023 B/O	ABDUL KHALIQUE Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
61	AB/379/2023 B/O	AMRIT KUMAR BURAGOHAIN Versus THE UNION OF INDIA	MR. I H SAIKIA MR. K KALITA	DY.S.G.I.

BAIL HEARING (BA)

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-I(RSA AND RFA)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
43	CRP(IO)/39/2023 B/O	MD RAFIKUL HAZARIKA @ BABUJAN Versus THE ONGC LTD AND 9 ORS	MR. P J SAIKIA MS D DUTTA	
HEARING				
44	RFA/79/2016 WITH LCR, B/O	NEETA SAHARIA Versus ASSAM TEA BROKERS PVT LTD	MR.U C RABHA MR. N C BAROOAH MR.S M SARMA	MR.A SARMA MR.S SARMA MR.T K BHUYAN MR.S K DEKA MR.J DEKA
45	RSA/36/2019 WITH LCR, B/O	SMT MINOTI GHOSH AND 3 ORS Versus SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	MR. A C SARMA [R2.1(R5),R2.3(R7)] MS. R CHOUDHURY (R1- R4) MR G BHARADWAJ [R2.1(R5),R2.3(R7)] MS. S S ZIA (R1-R4)
	WITH I.A.(Civil)/546/2019 in RSA/36/2019	SMT MINOTI GHOSH AND 3 ORS Versus SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA MR. S N ADHYAPAK	
	WITH I.A.(Civil)/2487/2021 in RSA/36/2019	SMT MINOTI GHOSH AND 3 ORS Versus (i) SRI KAMESWAR SINGH AND 6 ORS	MR. S SHARMA	MR. A C SARMA MS. R CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	I.A.(Civil)/305/2023 B/O in WP(C)/6209/2022	M/S H.K. SAGAR REALTOR LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D GOSWAMI	SC, APDCL
	WITH WP(C)/6209/2022	M/S H.K. SAGAR REALTOR LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. D GOSWAMI MS. R BHATTACHARYYA MS P MEDHI	SC, APDCL
MOTION				
60	WP(C)/683/2023 B/O	KANAKA TEA ESTATE Versus THE FOOD CORPORATION OF INDIA AND 5 ORS	MR A C BORBORA MRS. R BORBORA MS. N DEY MR. N SAIKIA MR. N BORPATRAGOHAİN	SC, F C I
61	WP(C)/692/2023 B/O	ASSAM YUBAK ADARSHA BAHUMUKHI CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K GOSWAMI	GA, ASSAM
62	WP(C)/695/2023 B/O	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM DY.S.G.I. SC, PWD
63	WP(C)/696/2023 B/O	JUNAKI BORO Versus THE STATE OF ASSAM AND 5 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM
64	WP(C)/699/2023 B/O	M/S SUBHASH MOTORS Versus THE GENERAL MANAGER, N.F. RAILWAYS, AND 2 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	DY.S.G.I.
65	WP(C)/701/2023 B/O	SMTI. SNEHALATA DAS Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM ASSTT.S.G.I. SC, REVENUE

ORDERS

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
55	I.A.(Civil)/311/2023 B/O in WP(C)/3689/2022 WITH WP(C)/3689/2022	M/S GANNON DUNKERLY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MR J LIKHA MS. SOMILA	DY.S.G.I. SC, NHIDC
		M/S GANNON DUNKERLY AND CO. LTD. Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR. S S ROY (r-1) SC, NHIDC ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I AND WILL CONTINUE
TILL SITTING OF DIVISION BENCH COMPRISING
OF HONOURABLE MR. JUSTICE A.M. BUJOR BARUA
AND HIS LORDSHIP AND WILL SIT AGAIN AFTER
RISING OF THE SAID BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/7925/2022 FIXED	TNS EXPRESS PVT LTD. AND ANR Versus THE UNION OF INDIA AND 3 ORS	MR. N BARUAH	SC, GST GA, ASSAM MR. K GOGOI SC, TAXES
ORDERS				
32	I.A.(Civil)/1074/2021 FIXED in WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

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10)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
11)	MR. S KATAKI	06-02-2023	To	10-02-2023
12)	MR. R SARMAH	05-02-2023	To	10-02-2023
13)	MR. A J SARMA	03-02-2023	To	15-02-2023
14)	MR M Z AHMED	06-02-2023	To	09-02-2023
15)	MS B DUTTA	06-02-2023	To	09-02-2023

16)	MR. A M DUTTA	06-02-2023	To	09-02-2023
17)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
18)	MR S SARMA	04-02-2023	To	12-04-2023
19)	MR S K KEJRIWAL	08-02-2023	To	18-02-2023
20)	MS S KEJRIWAL	08-02-2023	To	18-02-2023
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24)	MRS N BARUAH	07-02-2023	To	28-02-2023
25)	MR. DITUL DAS	08-02-2023	To	08-02-2023
26)	MR. N PATHAK	08-02-2023	To	17-02-2023
27)	MR. M A SHEIKH	09-02-2023	To	13-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Wednesday,8th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
55	AB/372/2023 B/O	KHIRUD KUMAR DAS Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
56	AB/381/2023 B/O	RAJDIP BHUYAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR	PP, ASSAM
<u>ORDERS</u>				
57	Crl.Pet./208/2021 B/O	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM AND ANR	MR. M AHMED	PP, ASSAM
<u>HEARING</u>				
58	Crl.Pet./136/2022 WITH LCR 4 FILES, FIXED	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. N SHARMA (R-2) MR. A DAS(R-2) PP, ASSAM MR. B K SINGHA (R-2)
WITH				
59	Crl.Pet./133/2022	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM
WITH				
60	Crl.Pet./134/2022	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM
WITH				
61	Crl.Pet./135/2022	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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5)	MR. M R SODIAL	31-01-2023	To	10-02-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
63	WP(C)/1725/2022 (AT 2:00 PM)	ON THE DEATH OF PRASANNA CH BARMAN Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, APDCL MR. S P SHARMA
ADMISSION				
64	WP(C)/5525/2020 FIXED	DR. RAJENDRA PRASAD CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG MR P NAYAK, SC, FINANCE (R- 5,6) MR. D UPAMANYA, SC, HEALTH AND FAMILY WELFARE DEPARTMENT (R-7,8) SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 08/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
53	Bail Appln./451/2023 B/O	MANINDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
<u>MOTION</u>				
54	AB/380/2023 B/O	BITUPAN DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<u>ADMISSION</u>				
55	Crl.A./34/2023 B/O	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR R SONOWAL	PP, ASSAM
	WITH I.A.(Crl.)/82/2023 in Crl.A./34/2023	ABDUL MOTLEB Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR R SONOWAL	PP, ASSAM
56	Crl.A./35/2023 B/O	SWAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN	PP, ASSAM
	WITH I.A.(Crl.)/83/2023 in Crl.A./35/2023	SWAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN	PP, ASSAM

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